

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

OA No. 227/2005.

2.8.2005.

Mr. Shailendra Shrivastav counsel for the applicant.

Mr. Tej Prakash Sharma counsel for the respondents.

Since the suspension order has already been revoked, the OA is disposed of as having become infructuous.

*[Signature]*  
(KULDIP SINGH)  
VICE CHAIRMAN

P.C./